

BEFORE THE NATIONAL GREEN TRIBUNAL, KOLKATA

O. A. No.204 of 2024 (EZ)
(Earlier O.A. No. 954/2024/PB)

Binu Kumar Mehto

.....Applicant(s)

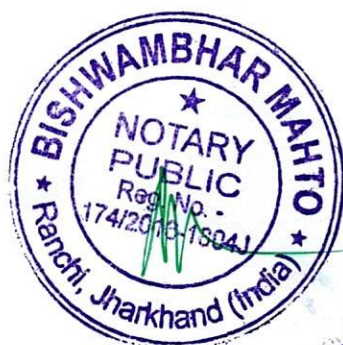
Versus

State of Jharkhand & Ors

... Respondent(s)

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09 MAY 2026

Filed by: -

(Surendra Kumar)
Advocate
JSPCB



BEFORE THE NATIONAL GREEN TRIBUNAL, KOLKATA

O. A. No.204 of 2024 (EZ)
(Earlier O.A. No. 954/2024/PB)

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... Respondent(s)

Supplementary Affidavit on behalf of Jharkhand State Pollution Control Board (JSPCB) in compliance of the order dated 13/03/2026 of Hon'ble NGT, EZ Bench.

I, Kumar Manibhushan, son of Lavlesh Kumar Shahi presently posted as the Environmental Engineer, Jharkhand State Pollution Control Board, Ranchi and am duly authorized by the Competent Authority to swear this affidavit and do here by solemnly state and affirm as follows: -



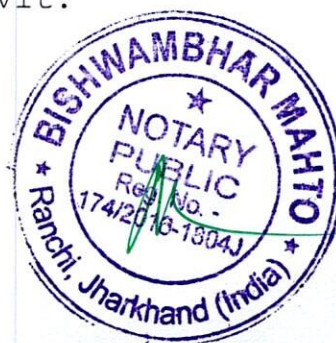
Authorised Under Notaries Act 1952 & Notaries Rules 1956 Govt. of Jharkhand, Ranchi (India)

09 MAY 2026

Ref. No. 408 Date

1. That, at present, I am working and posted as the Environmental Engineer, Jharkhand State Pollution Control Board, Ranchi and as such, I am well acquainted with all the facts and circumstances of this case.
2. That, I have gone through the order dated 13/03/2026 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata and has understood the contents therein.
3. That, I have been authorized to swear this affidavit on behalf of the Jharkhand State Pollution Control Board by the Competent Authority. Further, it is stated that I have gone through the relevant files and records in the present case.
4. That, it is humbly stated and submitted that the Eastern Zone Bench of the Hon'ble National Green Tribunal Kolkata vide its order dated 13/03/2026 was pleased to direct the Jharkhand State Pollution Control Board (Respondent No. - 3) to file a detailed reply affidavit.

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5. That, it is humbly stated and submitted that the Closure direction was issued to the **M/S Kameshwar Alloys & Steels Pvt. Ltd.** on dated 23/05/2025 due to non-compliance observed during site inspection.
6. That, the aforesaid unit submitted their compliance report and requested the Board to consider their plea and revoke the closure order issued to the unit. The same was forwarded to the R.O, Hazaribagh for verification and submission of verification report.
7. That, it is humbly stated and submitted that based on the report of R.O. Hazaribagh, the plea of the unit (M/s Kameshwar Alloys & Steels Pvt. Ltd) was considered and Closure revocation order was issued by the Board vide ref. no. 3349 dated 22/12/2025 under section 33(A) of the Water (prevention and control of Pollution) Act, 1974 and 31(A) of the Air (Prevention and control of Pollution) Act, 1981.
8. That, it is further stated and submitted that Environmental Compensation (EC) against the unit M/s Kameshwar Alloys & Steel Pvt. Ltd. was computed amounting to INR 15,57,500/- (Rupees Fifteen Lakhs

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Fifty Seven Thousand Five Hundred only) for the reported violation by the committee constituted earlier and direction was issued to the concerned unit for payment of Environmental compensation (EC) vide JSPCB letter no. 33 dated 06/01/2026. **The unit has deposited the said Environmental Compensation to the Board.** Closure order is revoked and consent order is reinstated.

9. That, it is humbly submitted that further inspection was carried out of the unit **M/s Brahmaputra Metallics Limited** and inspection report was provided by the Regional Officer, JSPCB, Hazaribagh vide letter/memo no. 352 dated 30/03/2026.

Photocopy of memo no. 352 dated 30/03/2026 is annexed and marked as **Annexure-A.**

10. That, it is humbly stated and submitted that the aforesaid inspection report inter-alia provides the following observations: -

a) Stack monitoring of the flue gas of the DRI kiln chimney was conducted by the Scientific Research

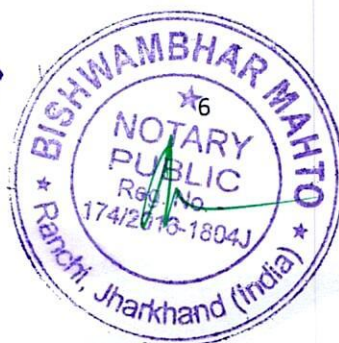
09 MAY 2026



Laboratory. The test report showed that the PM concentration was 60 mg/nm³, which was within the standard limit.

- b) An Online Continuous Emission Monitoring System is installed in the chimney connected to the DRI kiln and the power plant, which is connected to the JSPCB server. The unit calibrated the OCEMS on December 25, 2025.
- c) The ladders of the DRI kiln and power plant chimneys have been repaired.
- d) The process effluent from the DRI kiln is stored in a closed circuit. This water is then used to cool the kiln. The ETP logbook is being maintained.
- e) A camera and flow meter have been installed near the outlet of ETP-1 and ETP-2 installed in the unit.
- f) The stormwater drainage system was found to be under construction.
- g) The unit stores used/spent oil in steel drums in a separate place. The unit representative stated

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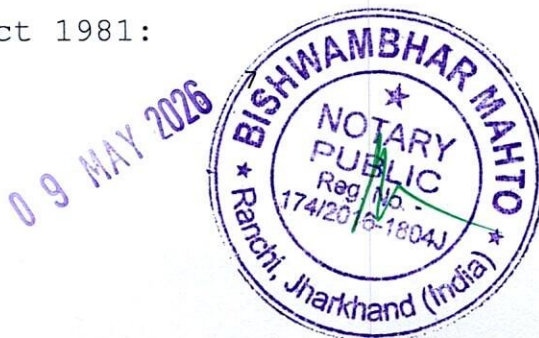


that the used/spent oil is used in machinery and molding.

11. That, it is further submitted that based on the report of Regional Officer, JSPCB, Hazaribagh and its status of compliance, Direction under section 33(A) of the Water (Prevention and Control of Pollution) Act, 1974 and 31(A) of the Air (Prevention and Control of Pollution) Act, 1981 has been issued by the Board to **M/s Barahamputra Metallics Limited** vide letter ref. no 1265 dated 17/04/2026.

Photocopy of letter ref. no 1265 dated 17/04/2026 of the Board is annexed and marked as **Annexure-B**.

12. That, it is humbly stated and submitted that the above said letter of the board includes following directions under section 33(A) of the Water (Prevention and Control of Pollution) Act, 1974 and 31(A) of the Air (Prevention and Control of Pollution) Act 1981:



- i. The unit shall take corrective measures to ensure compliance of PM emissions of DRI Kiln Stack with the prescribed national standard.
- ii. The unit shall ensure that the installed OCEMS and CEMS are regularly calibrated and that uninterrupted data connectivity with CPCB and SPCB servers is maintained, in accordance with the CPCB Guidelines for OCEMS (July 2018) and Guidelines for CEMS (August 2018).
- iii. The unit shall repair/replace the ladders provided on both stacks to comply with safety requirements. Further, a regular inspection and maintenance schedule shall be established and followed to ensure safe access for monitoring activities.
- iv. The unit shall ensure that the blow down water from the DRI unit's cooling tower is properly treated and reused in the process, as prescribed in the CTO. "to maintain the process effluent in a closed circuit". Further the unit shall maintain logbooks for the ETPs, recording details of inflow, treatment, and discharge.

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- v. The unit shall install camera and flow meter at the outlets of ETP-1 and ETP-2 provided for carrying the effluent within the industry and ensure data connectivity with CPCB & SPCB servers, as per CPCB OCEMS guidelines (July 2018).
- vi. The unit shall develop and maintain a separate storm water drainage channel within the plant premises to ensure segregation of storm water from industrial effluent. The storm water drainage shall be designed in such a way that no mixing with untreated/treated effluent or other wastewater takes place.
- vii. The unit shall not use used/spent oil for lighting of furnace.

13. That, it is humbly stated and submitted that, the Regional Officer, Hazaribagh has carried out surprise inspection of **M/s Gola Mineral Industries**, Occupier Name: Om Prakash Budhia at Mauza - Tovar, PS - Tovar, District - Ramgarh on 05/05/2026 and submitted inspection report vide memo no. 459 dated 06/05/2026.

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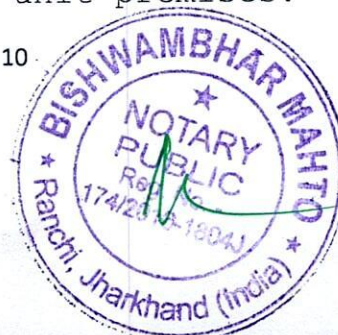
Photocopy of memo. 459
dated 06/05/2026 is
annexed and marked as

Annexure-C.

14. That, It is humbly stated and submitted that the aforesaid report inter-alia provides the following observations:

- I. Ball Mill, Disintegrator, Coal Pulverizer, Primary and Secondary Crushers were found closed.
- II. Refractory material was found being screened.
- III. Previously produced Powder was found being loaded into trucks manually by laborers.
- IV. The housekeeping of the unit was not found satisfactory.
- V. Only two fixed water sprinklers were found installed in the premises for dust suppression, which was found inadequate.
- VI. Raw materials and other waste materials were found dumped openly at various places within the premises.
- VII. Dust particles were found on the paved roads constructed within the unit premises.

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15. That it is humbly stated & submitted that accordingly a show cause notice has been issued to the unit vide letter no. 1501 dated 07/05/2026 to appear personally to explain why environmental compensation should not be imposed and why proceedings should not be initiated for issuance of closure directions against the unit; otherwise, an ex parte decision may be taken.

Photocopy of letter no. 1501 dated 07/05/2026 of the Board is annexed and marked as **Annexure-D**.

16. That, this Affidavit is filed bonafide and in the interest of justice.

17. That the statements made in forgoing paragraphs are true to my knowledge and in annexure are true copies of its original.

Sumit Kumar
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DEPONENT



09 MAY 2026

VERIFICATION

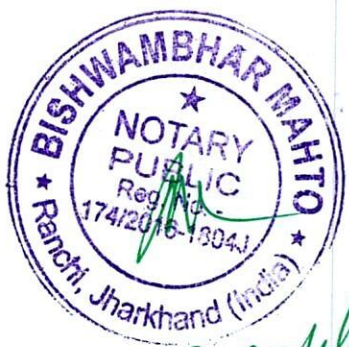
Verified at Ranchi on this the day of **09 MAY 2026** 2026 that the averments & facts stated herein above are true and correct to my knowledge and belief and nothing material has been concealed therefrom.

Kumar Manibhusan

DEPONENT

[Signature]
09/05/26

Signature Attested and
Identification of Lawyer
[Signature]
Eno 399/05



[Signature]
09/05/26
NOTARY PUBLIC RANCHI

09 MAY 2026



झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद,
क्षेत्रीय कार्यालय-सह-प्रयोगशाला, पी0टी0सी0 चौक, मटवारी रोड, हजारीबाग।

पत्रांक.....

दिनांक.....

पर्षद मुख्यालय राँची पत्रांक Hzb/RTI-02/2026/802 दिनांक 20.03.2026 के आलोक में मेसर्स ब्रहमपुत्रा मेटालिक्स लि०, मौजा - कमता, पो० + थाना - गोला, जिला - रामगढ़ का स्थल निरीक्षण प्रतिवेदन :-

मेसर्स ब्रहमपुत्रा मेटालिक्स लि०, मौजा - कमता, पो० + थाना - गोला, जिला - रामगढ़ का स्थल निरीक्षण दिनांक 25.03.2026 को सहा०वैज्ञा०पदा०, हजारीबाग द्वारा इकाई प्रतिनिधि श्री अंजनी कुमार सिंह, जेनेरल मैनेजर की उपस्थिति में किया गया। स्थल निरीक्षण के दौरान पाये गए तथ्य निम्नवत् है :-

1. DRI किल्ल के चिमनी के फ्लू गैस का Stack Monitoring, Scientific Research Laboratory द्वारा किया गया है। जाँच प्रतिवेदन में PM की मात्रा 60 mg/Nm^3 है, जो मानक सीमा के अधिन पाये गये। (रिपोर्ट संलग्न)
2. DRI किल्ल से जुड़े चिमनी एवं पावर प्लांट से जुड़े चिमनी में Online Continuous Emission Monitoring System स्थापित है, जो JSPCB के सर्वर से जुड़ा हुआ है।(OCEMS का डाटा संलग्न) इकाई द्वारा OCEMS का Calibration दिनांक 25.12.2025 को कराया गया। (Calibration Certificate की छाया प्रति संलग्न)
3. DRI किल्ल एवं पावर प्लांट के चिमनी का Ladders को Repairs कर लिया गया है।(फोटोग्राफ संलग्न)
4. DRI किल्ल के Process Effluent को Closed Circuit में रखा जाता है। पुनः उस जल का उपयोग किल्ल को टंडा करने में किया जाता है। ETP का Log Book मेनटेन किया जा रहा है (March, 2026 का Log Book की छाया प्रति संलग्न)।
5. इकाई में स्थापित ETP - 1 एवं ETP - 2 के Outlet के पास Camera एवं Flow Meter स्थापित कर लिया गया है।(फोटोग्राफ संलग्न)
6. स्ट्रोम वाटर के लिए ड्रेनेज बनाने का कार्य Under Construction अवस्था में पाया गया।
7. इकाई द्वारा Used / Spent Oil को स्टील के ड्रम में सेपरेट जगह पर रखा जाता है। इकाई प्रतिनिधि द्वारा बताया गया कि Used / Spent Oil को मशीनरी एवं Moulding में उपयोग किया जाता है।

Chandra
30.03.2026
(चन्दन कुमार यादव)
सहा०वैज्ञा०पदा०

ज्ञापार्क

हजारीबाग, दिनांक

प्रतिलिपि : श्री आशुतोष, पर्यावरण अभियंता-सह-प्रभागीय प्रमुख, हजारीबाग, झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद, राँची को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित। कृपया।

ह०/
(चन्दन कुमार)
क्षेत्रीय पदाधिकारी

ज्ञापार्क 352हजारीबाग, दिनांक 30.03.2026

प्रतिलिपि : सदस्य सचिव, झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद, राँची को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित। कृपया।

Chandra
30/03/2026
(चन्दन कुमार)
क्षेत्रीय पदाधिकारी





झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद,
क्षेत्रीय कार्यालय-सह-प्रयोगशाला, पी0टी0सी0 चौक, मटवारी रोड, हजारीबाग।

पत्रांक.....

दिनांक.....

पर्षद मुख्यालय राँची पत्रांक Hzb/RTI-02/2026/802 दिनांक 20.03.2026 के आलोक में मेसर्स ब्रहमपुत्रा मेटालिक्स लि०, मौजा - कमता, पो० + थाना - गोला, जिला - रामगढ़ का स्थल निरीक्षण प्रतिवेदन :-

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1. DRI किल्ल के चिमनी के फ्लू गैस का Stack Monitoring, Scientific Research Laboratory द्वारा किया गया है। जाँच प्रतिवेदन में PM की मात्रा 60 mg/Nm^3 है, जो मानक सीमा के अधिन पाये गये। (रिपोर्ट संलग्न)
2. DRI किल्ल से जुड़े चिमनी एवं पावर प्लांट से जुड़े चिमनी में Online Continuous Emission Monitoring System स्थापित है, जो JSPCB के सर्वर से जुड़ा हुआ है।(OCEMS का डाटा संलग्न) इकाई द्वारा OCEMS का Calibration दिनांक 25.12.2025 को कराया गया। (Calibration Certificate की छाया प्रति संलग्न)
3. DRI किल्ल एवं पावर प्लांट के चिमनी का Ladders को Repairs कर लिया गया है।(फोटोग्राफ संलग्न)
4. DRI किल्ल के Process Effluent को Closed Circuit में रखा जाता है। पुनः उस जल का उपयोग किल्ल को ठंडा करने में किया जाता है। ETP का Log Book मेनटेन किया जा रहा है (March, 2026 का Log Book की छाया प्रति संलग्न)।
5. इकाई में स्थापित ETP - 1 एवं ETP - 2 के Outlet के पास Camera एवं Flow Meter स्थापित कर लिया गया है।(फोटोग्राफ संलग्न)
6. स्ट्रोम वाटर के लिए ड्रेनेज बनाने का कार्य Under Construction अवरथा में पाया गया।
7. इकाई द्वारा Used / Spent Oil को स्टील के ड्रम में सेपरेट जगह पर रखा जाता है। इकाई प्रतिनिधि द्वारा बताया गया कि Used / Spent Oil को मशीनरी एवं Moulding में उपयोग किया जाता है।

Chandan
30.03.2026
(चन्दन कुमार यादव)
सहा०वैज्ञा०पदा०

ज्ञापांक 352

हजारीबाग, दिनांक 30.03.2026

प्रतिलिपि : श्री आशुतोष, पर्यावरण अभियंता-सह-प्रभागीय प्रमुख, हजारीबाग, झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद, राँची को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित। कृपया।

Chandan
30/03/2026
(चन्दन कुमार)
क्षेत्रीय पदाधिकारी





SCIENTIFIC RESEARCH LABORATORY

An ISO 9001:2015 (QMS) & OHSMS 45001:2018 Certified Organization
 Recognized by Jharkhand State Pollution Control Board
 Analytical & Environmental Engineering Laboratory
 Address: C-144, Amin Green City, Road No. 04, Pundag, Ranchi- 834 004, Jharkhand
 Tele No.: 0651-4057244, Mobile: 94701 30700, E-mail: srlranchilab@gmail.com



TC 11163

592

TEST REPORT

ULR No.: TO111632600000099F	Test Report No.	: SRLR/STIFEB/25/101
Customer's Name & Address:	Report Issue Date	: 19.02.2026
M/s Brahmaputra Metallics Limited.	Type of Sample	: Stack Emission
At: Village Kamla, P.O. & P.S.: Gola,	Date of Sampling	: 14.02.2026
District Ramgarh, Jharkhand.	Sample Receipt Date	: 15.02.2026
(Application No.: 25175920 dated 12.02.2026)	Analysis Date	: 16.02.2026 to 18.02.2026

A. INFORMATION OF PHYSICAL CHARACTERISTICS OF STACK

Stack number if any	: DR1 Kiln Stack (8 MW)
Emission due to	: Burning of Coal Char
Material of construction of stack	: Concrete
Shape of stack	: Circular
Whether stack is provided with permanent platform/ ladder	: Yes
Height of the stack from ground level (in meter)	: 69
Height of the sampling point from ground level (in meter)	: 24
Diameter of the stack at sampling point (in meter)	: 3.97
Fuel used & Consumption	: Waste Heat & Coal Char
Production Capacity	: 8 MW
Stack connected to	: ESP

B. DETAIL OF STACK EMISSION SAMPLING AND TEST REPORT

Parameters (Units)	Results	Test Method
Ambient air temperature (°C)	29	IS 11255 (Part 3): 2008 RA 2013
Stack gas temperature (°C)	146	IS 11255 (Part 3): 2008 RA 2013
Barometric Pressure (mm of Hg)	759	-
Stack gas velocity (m/sec)	8.93	IS 11255 (Part 3): 2008 RA 2013
Volumetric flow rate (in Nm ³ /hr)	2,83,059	IS 11255 (Part 3): 2008 RA 2013
Emission rate (in kg/hr)	17.55	IS 11255 (Part 3): 2008 RA 2013
Conc. of Carbon dioxide, (% v/v by Orsat method)	6.2	IS 13270, 1992 RA 2019
Conc. of Carbon monoxide, (% v/v by Orsat method)	<0.2%	IS 13270, 1992 RA 2019
Conc. of Sulphur Dioxides, mg/Nm ³	142	IS: 11255 (Part 2) 1985 RA 2019
Conc. of Oxides of Nitrogen, mg/Nm ³	76	IS: 11255 (Part 7) 2005 RA 2017
Conc. of Particulate Matter, mg/Nm ³	62	IS: 11255 (Part 1) 1985 RA 2019

Remarks: Dust concentration was found 62 mg/Nm³ against prescribed limit of 100 mg/Nm³. (MoEF&CC Notification dated 7th Dec, 2015).

Note:

- The results relate only to the items sampled and tested.
- Test report shall not be reproduced except in full without written approval of the laboratory.

Reviewed and issued by
 Dr. Niraj Kumar Singh
 (Authorized Signatory)

— End of Report —



SAVE THE EARTH WITH THE RIGHT PRACTICE

TEST REPORT

ULR No.: TC111632600000115F	Test Report No.:	: SRLR/ISTIFEB/26/117
Customer's Name & Address: M/s Brahmputra Metalics Limited. At: Village Kamta, P.O. & P.S.: Gola, District: Ramgarh, Jharkhand.	Report Issue Date	: 25.02.2026
	Type of Sample	: Stack Emission
	Date of Sampling	: 21.02.2026
	Sample Receipt Date	: 21.02.2026
	Analysis Date	: 21.02.2026 to 24.02.2026

A. INFORMATION OF PHYSICAL CHARACTERISTICS OF STACK

Stack number if any	: Power Plant Stack (12 MW)
Emission due to	: Burning of Coal, Dola Char & Reject Coal
Material of construction of stack	: Concrete
Shape of stack	: Circular
Whether stack is provided with permanent platform/ladder	: Yes
Height of the stack from ground level (in meter)	: 71
Height of the sampling point from ground level (in meter)	: 25
Diameter of the stack at sampling point (in meter)	: 3.97
Fuel used & Consumption	: Coal: 120 TPD, Dola Char: 130 TPD & Reject Coal: 140 TPD
Production Capacity	: 12 MW
Stack connected to	: ESP

B. DETAIL OF STACK EMISSION SAMPLING AND TEST REPORT

Parameters (Units)	Results	Test Method
Ambient air temperature (°C)	31	IS 11255 (Part 3): 2008 RA 2013
Stack gas temperature, (°C)	131	IS 11255 (Part 3): 2008 RA 2013
Barometric Pressure, (mm of Hg)	758	-
Stack gas velocity, (m/sec)	10.37	IS 11255 (Part 3): 2008 RA 2013
Volumetric flow rate (In Nm ³ /hr)	3,40,908	IS 11255 (Part 3): 2008 RA 2013
Emission rate (In kg/hr)	25.91	IS 11255 (Part 3): 2008 RA 2013
Conc. of Carbon dioxide, (% v/v by Orsat method)	6.2	IS 13270; 1992 RA 2019
Conc. of Carbon monoxide, (% v/v by Orsat method)	<0.2%	IS 13270; 1992 RA 2019
Conc. of Sulphur Dioxides, mg/Nm ³	396	IS: 11255 (Part 2) 1985 RA 2019
Conc. of Oxides of Nitrogen, mg/Nm ³	224	IS: 11255 (Part 7) 2005 RA 2017
Conc. of Particulate Matter, mg/Nm ³	76	IS: 11255 (Part 1) 1985 RA 2019

Remarks: Dust concentration was found 76 mg/Nm³.

Note:

- The results relate only to the items sampled and tested.
- Test report shall not be reproduced except in full without written approval of the laboratory.

Niraj
 Reviewed and issued by:
 Dr. Niraj Kumar Singh
 (Authorized Signatory)

- End of Report -

SAVE THE EARTH WITH THE RIGHT PRACTICES



VASTHI ENVIRO

Industry: M/S Brahmaputra Metallies Limited,
 Industry Code: 08JH091
 Industry Category: Iron & Steel
 Industry Type: Emission
 Station: Stack_2_WHRB_Boiler (DRI)
 Kamta, Jharkhand
 Village-Kamia, Block-Gola, Distt.-Rampah-829210, Rampah Jharkhand
 FROM : 2026-03-10 00:00:00 TO: 2026-03-11 14:00:00

Sl	Datetime	Stack_2_WHRB_Boiler (DRI)(PM)	ESP Resuspension Capture Channel_1_KillFlow(PM)	CAANOS(PM10)	Stack_1_AFBG_Boiler (CPI)(PM)	Stack_1_AFBG_Boiler (CPI)(SO2)	Stack_1_AFBG_Boiler (CPI)(NOx)
34	2026-03-11 09:00:00	46.895	88.21	59.91	46.017	112.131	30.514
35	2026-03-11 10:00:00	48.803	87.322	59.91	45.28	111.889	29.293
36	2026-03-11 11:00:00	50.045	86.748	59.91	44.968	111.685	28.198
37	2026-03-11 12:00:00	50.633	86.749	59.91	46.475	111.564	27.575
38	2026-03-11 13:00:00	51.133	85.981	59.91	45.804	111.501	26.984
39	2026-03-11 14:00:00	61.5	84.7	59.91	55.2	111.32	32.9



SHREE TECS PVT. LTD.

597

(Also known as Shree Technological & Engineering Consultancy Services Pvt. Ltd.)

710, Embassy Centre, Nariman Point, Mumbai – 400 021, Maharashtra, India
Tel.: (022) 43334000 (20 Lines) Fax: 22842239 Email: shreetecs@gmail.com**Certificate of Calibration**Client: Brahamputra Metalics Ltd
Kamta, Gola, Ramgargh,
Ranchi, Jharkhand – 829210.

Calibration Date: 25/02/2026

Location: Stack- WHRB Stack

CEMS serial No: 20240813

OBSERVATIONS

Sr.No.	Test points	Standard values with Permissible Deviation (V/mV)	Actual values in V/mV after Calibration	Calibration within Limit (YES / NO)
1	Stg1	0.0 mV +/- 0.5mV	0.00 mV	YES
2	UR1	0.0 mV +/- 0.5mV	0.00 mV	YES
3	UR2	0.0 mV +/- 0.5mV	0.00 mV	YES
4	Bias	- 3.0 mV +/- 0.1mV	-3.10 mV	YES
5	Stg2	- 0.02 V +/- 0.01V	- 0.03 V	YES
6	Stg3	- 0.20 V +/- 0.1V	- 0.20 V	YES
7	Stg4	- 0.50 V +/- 0.2V	- 0.53 V	YES
8	Stg5	- 0.60 V +/- 0.2V	- 0.64 V	YES

ZERO AND SPAN CALIBRATION CHECK - DONE

Test Equipment's Used: Multimeter, Standard Variable Load

Note: The Calibration results represented in this report are at the time of calibration. This is factory calibration. For complete & final quarterly / semi-annual calibration, Iso kinetic sampling results are required at various load factors, as per CPCB Guidelines.

CEMS Calibration done on- 25/02/2026
CEMS Calibration due on- 24/05/2026

FOR SHREE TECS PVT.LTD.



(Authorized Signatory)



SHREE TECS PVT. LTD.

(Also known as Shree Technological & Engineering Consultancy Services Pvt. Ltd.)

710, Embassy Centre, Nariman Point, Mumbai - 400 021, Maharashtra, India
Tel.: (022) 43334000 (20 Lines) Fax: 22842239 Email: shreetecs@gmail.com

598

Certificate of Calibration

Calibration Date: 25/02/2026

Client: Brahamputra Metalics Ltd,
Kamta, Gola, Ramgargh,
Ranchi, Jharkhand - 829210.

CEMS serial No: 20240814

Location: Stack- AFBC Stack

OBSERVATIONS

Sr.No.	Test points	Standard values with Permissible Deviation (V/mV)	Actual values in V/mV after Calibration	Calibration within Limit (YES / NO)
1	Stg1	0.0 mV +/- 0.5mV	0.10 mV	YES
2	UR1	0.0 mV +/- 0.5mV	0.00 mV	YES
3	UR2	0.0 mV +/- 0.5mV	0.00 mV	YES
4	Bias	- 3.0 mV +/- 0.1mV	-3.10 mV	YES
5	Stg2	- 0.02 V +/- 0.01V	- 0.02 V	YES
6	Stg3	- 0.20 V +/- 0.1V	- 0.23 V	YES
7	Stg4	- 0.50 V +/- 0.2V	- 0.54 V	YES
8	Stg5	- 0.60 V +/- 0.2V	- 0.62 V	YES

ZERO AND SPAN CALIBRATION CHECK - DONE

Test Equipment's Used: Multimeter, Standard Variable Load

Note: The Calibration results represented in this report are at the time of calibration. This is factory calibration. For complete & final quarterly / semi-annual calibration, Iso kinetic sampling results are required at various load factors, as per CPCB Guidelines.

CEMS Calibration done on- 25/02/2026
CEMS Calibration due on- 24/05/2026

FOR SHREE TECS PVT.LTD.



(Authorized Signatory)

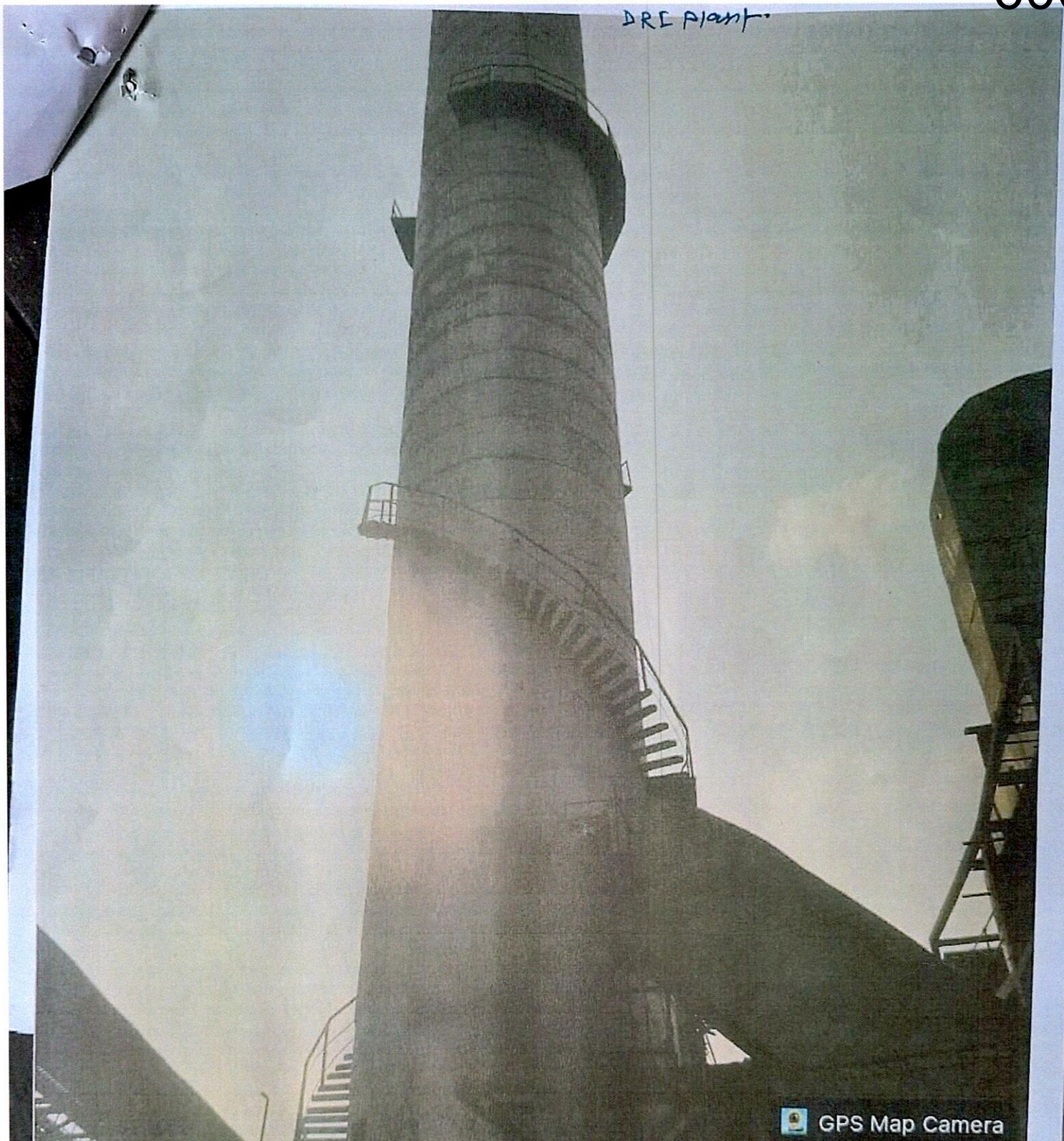


AFBC Boiler stack



★ BISHWAMBHAR MAHTO ★
NOTARY PUBLIC
Reg. No. 124/196-1994
PHOTOCOPY
ATTESTED
★ Ranchi, Jharkhand (India) ★

DRE plant



GPS Map Camera



कमता, झारखंड, भारत 🇮🇳
 गोला चारु मार्ग, कमता, झारखंड 829110, भारत
 Lat 23.527051° Long 85.698147°
 बुधवार, 25/03/2026 03:33 PM GMT
 +05:30



ETP-2

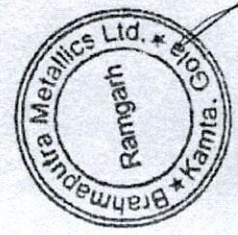
Date	Time		Final reading of Inlet flow meter	Initial reading of Electricity meter	Final reading of Electricity meter	Quantity of Chemicals used			Quantity of ETP Sludge generated	Signature of the Operator	Remarks
	From	To				Polymer	Alum	Acid			
12/03/26	10:20AM	3:30PM	1.5 m ³			50 gm	1 kg	1 kg	100 gm		Acid
13/03/26	8:30AM	4:0 PM	1.5 m ³			100 gm	1.50 kg	0.2 kg	500 gm		Acid
14/03/26	7:30AM	2:0 PM	1.5 m ³			100 gm	1.25 kg	1.5 kg	400 gm		Acid
15/03/26	9:30AM	3:30PM	1.5 m ³			100 gm	1.50 kg	2 kg	550 gm		Acid
16/03/26	9:00AM	2:30PM	1.5 m ³			50 gm	2.0 kg	1.5 kg	1.0 kg		upurben
17/03/26	1:30PM	4:0 PM	1.5 m ³			150 gm	1.5 kg	1.0 kg	70 gm		Acid
18/03/26	2:0 PM	5:0 PM	1.5 m ³			95 gm	1.0 kg	1.5 kg	1.50 kg		Acid
19/03/26	10AM	2:0 PM	1.5 m ³			100 gm	2.0 kg	2.0 kg	2.5 kg		Acid
20/03/26	8:30AM	2:0 PM	1.5 m ³			50 gm	1.5 kg	1.0 kg	1.25 kg		upurben
21/03/26	7:30AM	1:30PM	1.5 m ³			100 gm	1.0 kg	1.5 kg	1.5 kg		upurben



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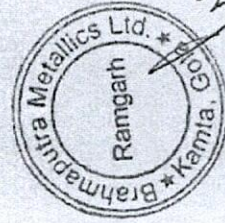
ETP-2

Date	Time		Final reading of Inlet flow meter	Initial reading of Electricity meter	Final reading of Electricity meter	Quantity of Chemicals used			Quantity of ETP Sludge generated	Signature of the Operator	Remarks
	From	To				Polymer	Alum	Acid			
22/03/26	8:0 AM	1:30 PM	1.50 m ³			100 gm	1.5 kg	2.0 kg	1.5 kg		As per
23/03/26	7:0 AM	12:0 PM	1.5 m ³			50 gm	1.0 kg	2.0 kg	1.0 kg		As per
24/03/26	8:30 AM	1:15 PM	1.5 m ³			20 gm	1.5 kg	0.1 kg	500 gm		As per
25/03/26	8:0 AM	1:30 PM	1.5 m ³			100 gm	2.0 kg	1.5 kg	1.25 kg		As per
26/03/26	11:0 AM	3:0 PM	1.5 m ³			150 gm	2.0 kg	2.0 kg	2.0 kg		As per
27/03/26	11:30 PM	3:0 PM	1.5 m ³			100 gm	1.0 kg	1.5 kg	1.0 kg		As per
28/03/26	9:30 AM	3:0 PM	1.5 m ³			50 gm	1.5 kg	2.0 kg	1.5 kg		As per
29/03/26	7:0 AM	1:30 PM	1.5 m ³			95 gm	2.0 kg	1.5 kg	500 gm		As per



ETP-1

Date	Time		Final reading of Inlet flow meter	Initial reading of Electricity meter	Final reading of Electricity meter	Quantity of Chemicals used			Quantity of ETP Sludge generated	Signature of the Operator	Remarks
	From	To				Polymer	Alum	Acid			
12/03/26	10:00 AM	02:00 PM	1.25 M ³			100 gm	1 kg	500 gm	250 gm	[Signature]	
13/03/26	9:30	1:30 PM	1.25 M ³			250 gm	500 gm	1 kg	200 gm	[Signature]	
14/03/26	02:30 PM	07:00 PM	1.25 M ³			50 gm	400 gm	500 gm	200 gm	[Signature]	
15/03/26	8:00 AM	12:30 PM	1.25 m ³			50 gm	500 gm	500 gm	200 gm	[Signature]	
16/03/26	3:00 PM	7:00 PM	1.25 M ³			50 gm	500 gm	1 kg	500 gm	[Signature]	
17/03/26	2:30 PM	7:00 PM	1.25 M ³			50 gm	500 gm	500 gm	400 gm	[Signature]	
18/03/26	10:00 AM	1:30 PM	1.25 M ³			50 gm	500 gm	500 gm	600 gm	[Signature]	
19/03/26	09:30 AM	2:00 PM	1.25 M ³			50 gm	500 gm	500 gm	300 gm	[Signature]	
20/03/26	09:30 AM	1:30 PM	1.25 M ³			25 gm	1 kg	500 gm	500 gm	[Signature]	
21/03/26	2:30 PM	07:00 PM	1.25 M ³			50 gm	1 kg	1 kg	7.50 gm	[Signature]	



-27-

ETP-1

Date	Time		Final reading of Inlet flow meter	Initial reading of Electricity meter	Final reading of Electricity meter	Quantity of Chemicals used			Quantity of ETP Sludge generated	Signature of the Operator	Remarks
	From	To				Polymer	Alum	Acid			
22/03/26	2:15 PM	7:15 PM	1.25 M ³			25 gm	200 gm	500 gm	300 gm	[Signature]	
23/03/26	2:15 PM	6:30 PM	1.25 M ³			50 gm	500 gm	400 gm	400 gm	[Signature]	
24/03/26	8:30 AM	12:30 PM	1.25 M ³			25 gm	400 gm	1 kg	250 gm	[Signature]	
25/03/26	9:30 PM	4:30 PM	1.25 M ³			50 gm	300 gm	2 kg	300 gm	[Signature]	
26/03/26	11:5 AM	01:00 PM	1.25 M ³			50 gm	500 gm	1 kg	250 gm	[Signature]	
27/03/26	9:30 AM	1:30 PM	1.25 M ³			50 gm	400 gm	1 kg	300 gm	[Signature]	
28/03/26	8:30 AM	1:30 PM	1.25 M ³			10 gm	300 gm	1 kg	300 gm	[Signature]	
29/03/26	2:10 PM	6:00 PM	1.25 M ³			50 gm	300 gm	1 kg	250 gm	[Signature]	



[Handwritten signature]



— X —

ETA-I (Flow Meter and Camera)



GPS Map Camera

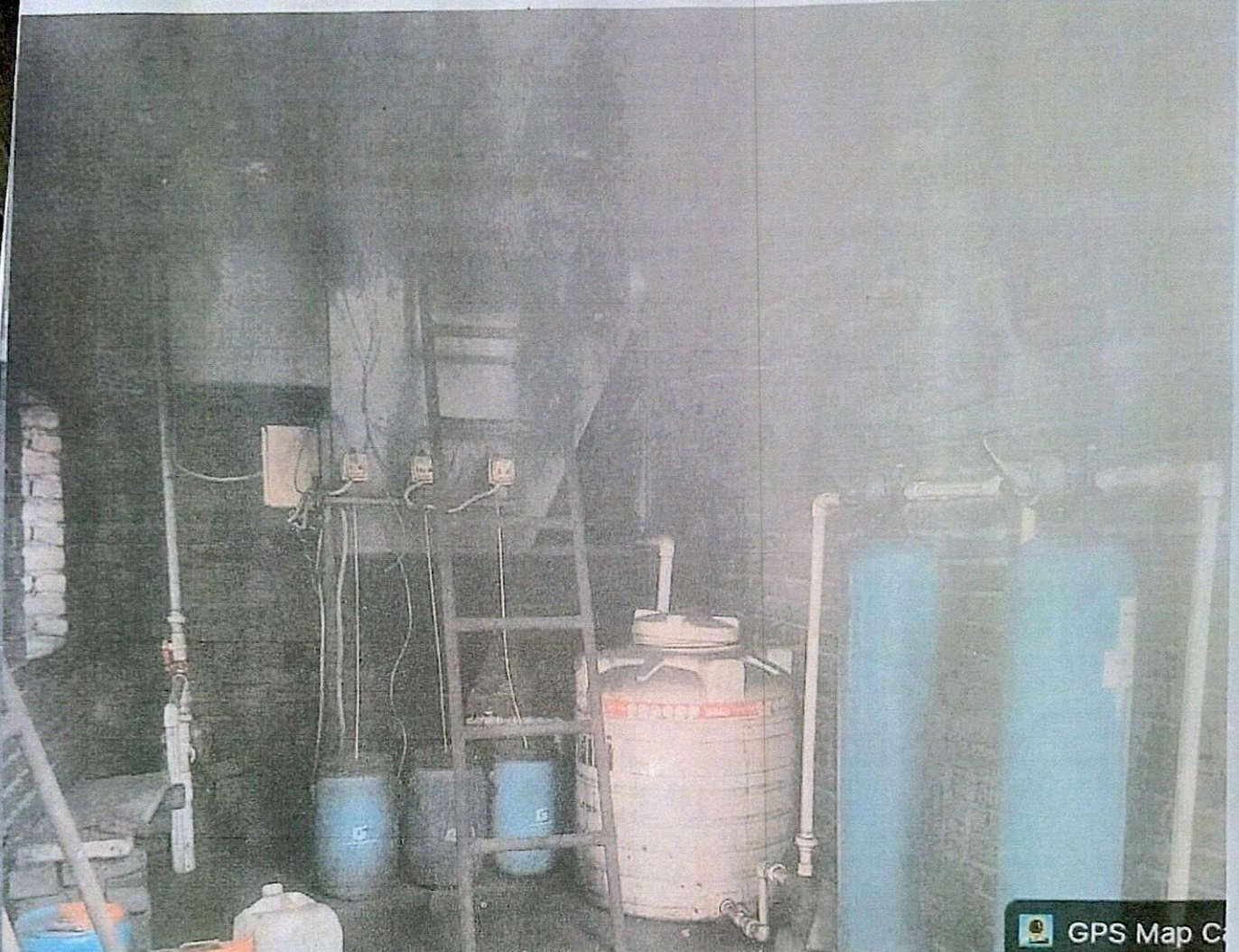


Google

कमता, झारखंड, भारत 🇮🇳
 गोला चारू मार्ग, कमता, झारखंड 829110, भारत
 Lat 23.52699° Long 85.698266°
 बुधवार, 25/03/2026 03:32 PM GMT
 +05:30



ETA - I



GPS Map C



कमता, झारखंड, भारत 

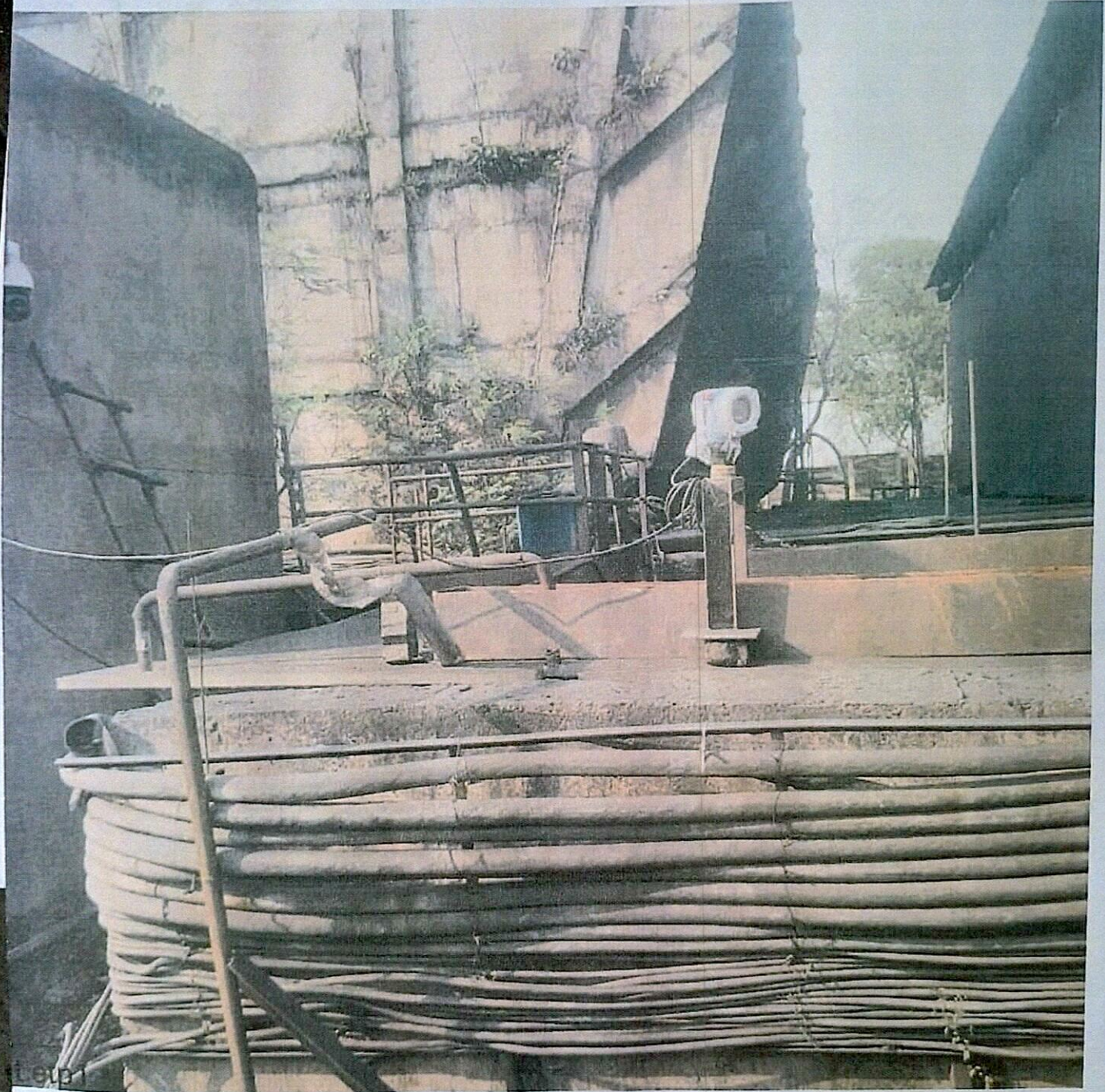
गोला चारु मार्ग, कमता, झारखंड 829110, भारत

Lat 23.526939° Long 85.698243°

बुधवार, 25/03/2026 03:32 PM GMT +05:30


 BISHWAMBHAR MAHTO
 NOTARY PUBLIC
 Reg.No.-17/2016-1894
 PHOTOCOPY
 ATTESTED
 Ranchi, Jh.

ETP-II



BISHWAMBHAR MAHTO
NOTARY PUBLIC
Reg. No. 124/2016-1984J
PHOTOCOPY
ATTESTED
Ranchi, Jharkhand (India)



झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद

ANNEXURE - "D"
608

JHARKHAND STATE POLLUTION CONTROL BOARD

T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI -834004

Phone.: 0651-2400851/2400852/2400979/2401847, Fax-0651-2400850/138,

Web site : www.jspcb.org.in; e-mail : ranchijspcb@gmail.com

पत्रांक: JSPCB/CTO/HZB-11/12-2025/.....

राँची, दिनांक:—.....

प्रेषक,

राजीव लोचन बक्शी,
सदस्य सचिव

सेवा में,

महाप्रबंधक,
मेसर्स ब्रहमपुत्रा मेटालिक्स लि०
मौजा— कमता, पो०+थाना— गोला,
जिला—रामगढ़, झारखण्ड।

विषय:— जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 की धारा 33(A) एवं वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1981 की धारा 31(A) का निदेश के संबंध में।

प्रसंग:— (i) CPCB letter no. CP-11/44/2025-IPC-II-HO-9338 dated 16/12/2025

उपर्युक्त विषयक प्रासंगिक पत्र तथा CPCB द्वारा चिन्हित बिन्दुओं के आलोक में मेसर्स ब्रहमपुत्रा मेटालिक्स लि०, मौजा— कमता, पो०+थाना— गोला, जिला—रामगढ़, झारखण्ड का स्थल निरीक्षण करने हेतु क्षेत्रीय पदाधिकारी, हजारीबाग को पर्षद (मु०) पत्रांक 650 दिनांक 10.03.2026 द्वारा निदेशित किया गया।

उक्त के आलोक में इकाई का क्षेत्रीय पदाधिकारी, हजारीबाग का ज्ञापांक 780 दिनांक 11.03.2026 द्वारा निरीक्षण प्रतिवेदन उपलब्ध कराया गया। इकाई का स्थल निरीक्षण दिनांक 10.03.2026 को क्षेत्रीय पदाधिकारी, हजारीबाग एवं सहायक वैज्ञानिक पदाधिकारी झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद, हजारीबाग के द्वारा इकाई प्रतिनिधि श्री अंजनी कुमार सिंह, जेनेरल मैनेजर की उपस्थिति में किया गया।

स्थल निरीक्षण के समय निम्नलिखित तथ्य पाये गये :-

- 1) DRI किल्ल के चिमनी के फ्लू गैस का Stack Monitoring, Scientific Research Laboratory द्वारा किया गया है। जाँच प्रतिवेदन में PM की मात्रा $60\text{mg}/\text{Nm}^3$ है, जो मानक सीमा के अधिक पाये गये।
- 2) DRI किल्ल से जुड़े चिमनी एवं पावर प्लांट से जुड़े चिमनी में Online Continuous Emission Monitoring System स्थापित है, जो JSPCB के सर्वर से जुड़ा हुआ है इकाई द्वारा OCEMS का Calibration दिनांक 25.12.2025 को कराया गया। इकाई में स्थापित ETP के साथ OCEMS स्थापित नहीं है।
- 3) DRI किल्ल एवं पावर प्लांट के चिमनी का Ladders को Repairs/Replace नहीं किया गया है।
- 4) DRI किल्ल के Process Effluent को Closed Circuit में रखा जाता है। पुनः उस जल को उपयोग किल्ल को ठंडा करने में किया जाता है। ETP का Log Book मेनटेन नहीं किया गया है।
- 5) इकाई में स्थापित ETP-1 एवं ETP-2 के Outlet के पास Camera एवं Flow Meter स्थापित नहीं पाया गया।
- 6) स्ट्रोम वाटर के लिए ड्रेनेज नहीं बनाया गया है।
- 7) इकाई द्वारा Used/Spent Oil को मशीनरी एवं Moulding में उपयोग किया जाता है।

Haz/Letter-42



विदित हो कि इकाई के द्वारा CPCB द्वारा चिन्हित बिन्दुओं पर पूर्ण अनुपालन नहीं किया गया था।

पर्षद मुख्यालय पत्रांक 704 दिनांक 13.06.2026 द्वारा जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 की धारा 25/26 एवं वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1981 की धारा 21 के तहत इकाई को कारण पृच्छा किया गया। इकाई ने अपने पत्रांक शून्य दिनांक 19.03.2026 द्वारा अपना प्रत्युत्तर समर्पित किया। जिसके के आलोक में पर्षद मुख्यालय के पत्रांक 802 दिनांक 20.03.2026 द्वारा क्षेत्रीय पदाधिकारी, हजारीबाग को इकाई के प्रत्युत्तर में दर्शाये गए अनुपालन का अद्यतन सत्यापन कर प्रतिवेदन उपलब्ध कराने हेतु निदेशित किया गया।

उक्त के आलोक में क्षेत्रीय पदाधिकारी, हजारीबाग का ज्ञापांक 352 दिनांक 30.03.2026 के द्वारा स्थल निरीक्षण कर निरीक्षण प्रतिवेदन पर्षद मुख्यालय, राँची को प्राप्त है। स्थल निरीक्षण दिनांक 25.03.2026 को सहा0वैज्ञा0पदा0, क्षेत्रीय कार्यालय सह प्रयोगशाला, हजारीबाग द्वारा इकाई प्रतिनिधि श्री अंजनी कुमार सिंह, जेनेरल मैनेजर की उपस्थिति में किया गया।

स्थल निरीक्षण के समय निम्नलिखित तथ्य पाये गये :-

1. DRI किल्ल के चिमनी के फ्लू गैस का Stack Monitoring, Scientific Research Laboratory द्वारा किया गया है। जाँच प्रतिवेदन में PM की मात्रा 60 mg/Nm^3 है, जो मानक सीमा के अधिन पाये गये।
2. DRI किल्ल से जुड़े चिमनी एवं पावर प्लांट से जुड़े चिमनी में Online Continuous Emission Monitoring System स्थापित है, जो JSPCB के सर्वर से जुड़ा हुआ है। (OCEMS का डाटा संलग्न) इकाई द्वारा OCEMS का Calibration दिनांक 25.12.2025 को कराया गया। (Calibration Certificate की छायाप्रति संलग्न)
3. DRI किल्ल एवं पावर प्लांट के चिमनी का Ladders को Repairs कर लिया गया है।
4. DRI किल्ल के Process Effluent को Closed Circuit में रखा जाता है। पुनः उस जल का उपयोग किल्ल को ठंडा करने में किया जाता है। ETP का Log Book मेनटेन किया जा रहा है।
5. इकाई में स्थापित ETP-1 एवं ETP-2 के Outlet के पास Camera एवं Flow Meter स्थापित कर लिया गया है।
6. स्ट्रोम वाटर के लिए ड्रेनेज बनाने का कार्य Under Construction अवस्था में पाया गया।
7. इकाई द्वारा Used/Spent Oil को स्टील के ड्रम में सेपरेट जगह पर रखा जाता है। इकाई प्रतिनिधि द्वारा बताया गया कि Used/Spent Oil को मशीनरी एवं Moulding में उपयोग किया जाता है।

अतः जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 की धारा 33(A) एवं वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1981 की धारा 31(A) के तहत इकाई को निम्न निदेश दिया जाता है:-

1. The unit shall take corrective measures to ensure compliance of PM emissions of DRI Kiln Stack with the prescribed national standard.
2. The unit shall ensure that the installed OCEMS and CEMS are regularly calibrated and that uninterrupted data connectivity with CPCB and SPCB servers is maintained, in accordance with the CPCB Guidelines for OCEMS (July 2018) and Guidelines for CEMS (August 2018).
3. The unit shall repair/replace the ladders provided on both stacks to comply with safety requirements. Further, a regular inspection and maintenance schedule shall be established and followed to ensure safe access for monitoring activities.



4. The unit shall ensure that the blowdown water from the DRI unit's cooling tower is properly treated and reused in the process, as prescribed in the CTO, "to maintain the process effluent in a closed circuit". Further, the unit shall maintain logbooks for the ETPs, recording details of inflow, treatment, and discharge.

5. The unit shall install camera and flow meter at the outlets of ETP-1 and ETP-2 provided for carrying the effluent within the industry and ensure data connectivity with CPCB & SPCB servers, as per CPCB OCEMS guidelines (July 2018).

6. The unit shall develop and maintain a separate storm water drainage channel within the plant premises to ensure segregation of storm water from industrial effluent. The storm water drainage shall be designed in such a way that no mixing with untreated/treated effluent or other wastewater takes place.

7. The unit shall not use used/spent oil for lighting of furnace.

8. As mentioned in CPCB letter points no.1-7 that the occupier shall comply the conditions (both general and specific) stipulated in the CTO.

उपरोक्त निर्देशों का अनुपालन 01 (एक) माह में सुनिश्चित कर अनुपालन प्रतिवेदन पत्र पर मुख्यालय को उपलब्ध कराएंगे।

ज्ञापांक:-.....1265.....

प्रतिलिपि:-क्षेत्रीय पदाधिकारी, क्षेत्रीय कार्यालय, झारखण्ड राज्य प्रदूषण नियंत्रण पत्र, हजारीबाग को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

हो/-
(राजीव लोचन बक्शी)
सदस्य सचिव

राँची, दिनांक:-.....17/04/2026

Rep: 1
(राजीव लोचन बक्शी)
सदस्य सचिव





झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद,
क्षेत्रीय कार्यालय—सह—प्रयोगशाला, पी0टी0सी0 चौक, मटवारी रोड, हजारीबाग।

पत्रांक.....

दिनांक.....

क्षेत्रीय पदाधिकारी, क्षेत्रीय कार्यालय, झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद, हजारीबाग के निर्देशानुसार सर्वश्री गोला मिनरल इण्डस्ट्रीज, मौजा – तोयर, थाना – गोला, जिला – रामगढ़ का औचक स्थल निरीक्षण प्रतिवेदन :-

मेसर्स गोला मिनरल इण्डस्ट्रीज, मौजा – तोयर, थाना – गोला, जिला – रामगढ़ का स्थल निरीक्षण दिनांक 05.05.2026 को चन्दन कुमार यादव, सहा०वै०पदा०, क्षेत्रीय कार्यालय, झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद, हजारीबाग द्वारा श्री अभीषेक बुधिया, इकाई प्रतिनिधि की उपस्थिति में किया गया। इकाई में दो Ball Mill, दो Disintegrator, एक Coal Pulverisor, दो Primary Crusher, दो Secondary Crusher एवं आठ Screen स्थापित है। धूलकण पर नियंत्रण हेतु Ball Mill के साथ Pulse Jet Bag Filter, Coal Pulverizer के साथ Bag Filter एवं Disintegrator के साथ Pulse Jet Bag Filter स्थापित है।

इकाई को पर्वद मुख्यालय पत्रांक JSPCB / RNC / CTO – 16010800 / 2023 / 1020 दिनांक 12.06.2023 द्वारा 30.06.2028 तक के लिए संचालन सहमति आदेश (CTO) निर्गत है।

स्थल निरीक्षण के दौरान पायी गयी जानकारी निम्नवत् है :-

1. Ball Mill, Disintegrator, Coal Pulverisor, Primary एवं Secondary Crusher बंद पाया गया।
2. Refractory Material को Screening करते हुए पाया गया।
3. पूर्व में बने Powder को मजदूरों द्वारा ट्रक में लोड करते हुए पाया गया।
4. इकाई को हाऊस किपिंग संतोषप्रद नहीं पाया गया।
5. इकाई परिसर में प्रसाप्त मात्र में Fixed Water Sprinkler लगे हुए नहीं पाये गये। मात्र दो Fixed Water Sprinkler लगे हुए पाये गये।
6. इकाई परिसर में Raw Material एवं अन्य waste खुली जगहों पर रखा हुआ पाया गया।
7. इकाई परिसर में बने पक्की सड़कों पर धूल कण पाया गया।

उपरोक्त तथ्यों के आलोक में इकाई को पर्वद मुख्यालय स्तर से उचित कार्रवाई की अनुशंसा की जा सकती है।

Chandan
06/05/2026
(चन्दन कुमार यादव)
सहा०वै०पदा०

ज्ञापांक 459

हजारीबाग, दिनांक 6/5/26

प्रतिलिपि : सदस्य सचिव, झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद, राँची को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित। कृपया।



Chandan
06/05/2026
(चन्दन कुमार)
क्षेत्रीय पदाधिकारी



झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद
JHARKHAND STATE POLLUTION CONTROL BOARD

T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI -834004

Phone.: 0651-2400851/2400852/2400979/2401847, Fax-0651-2400850/138,

Web site : www.jspcb.org.in; e-mail : ranchijspcb@gmail.com

ANNEXURE - 0
612

पत्रांक.....1501.....
प्रेषक,

राँची, दिनांक:-.....07/05/2026

सेवा में,

आशुतोष,
पर्यावरण अभियन्ता-सह-प्रभागीय प्रमुख, हजारीबाग।

मेसर्स गोला मिनरल इण्डस्ट्रीज,
मौजा- तोयर, थाना- गोला,
जिला-रामगढ़, झारखण्ड।

विषय:- जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 की धारा 25/26 एवं वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1981 की धारा 21 के तहत कारण पृच्छा के संबंध में।

प्रसंग:- (i) क्षेत्रीय कार्यालय, झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद, हजारीबाग का झापांक-459 दिनांक-06.05.2026

उपर्युक्त विशयक प्रासंगिक पत्र के आलोक में सूचित करना है कि मेसर्स गोला मिनरल इण्डस्ट्रीज, मौजा- तोयर, थाना- गोला, जिला-रामगढ़, झारखण्ड का स्थल निरीक्षण दिनांक 05.05.2026 को झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद, हजारीबाग के श्री चन्दन कुमार यादव, सहा० वै० पदा० द्वारा एवं इकाई प्रतिनिधि श्री अभिषेक बुधिया की उपस्थिति में किया गया।

स्थल निरीक्षण के समय निम्नलिखित तथ्य पाये गये :-

1. Ball Mill, Disintegrator, Coal Pulverisor, Primary एवं Secondary Crusher बन्द पाया गया।
2. Refractory Material को Screening करते हुए पाया गया।
3. पूर्व में बने Power को मजदूरों द्वारा ट्रक में लोड करते हुए पाया गया।
4. इकाई को हाऊस किपिंग संतोषप्रद नहीं पाया गया।
5. इकाई परिसर में प्रसाप्त मात्र में Fixed Water Sprinkler लगे हुए नहीं पाये गये। मात्र दो Fixed Water Sprinkler लगे हुए पाये गये।
6. इकाई परिसर में Raw Material एवं अन्य Waste खुली जगहों पर रखा हुआ पाया गया।
7. इकाई परिसर में बने पक्की सड़कों पर धूल कण पाया गया।

कंडिका - 1 एवं 3 से 7 में वर्णित तथ्यों से यह परिलक्षित होता है कि आपकी इकाई द्वारा संचालन सहमति आदेश (CTO) में वर्णित शर्तों का अनुपालन नहीं किया जा रहा है तथा पर्यावरणीय नियमों की अवहेलना की जा रही है।

संचालन सहमति आदेश (CTO) के शर्तों का अनुपालन नहीं करने तथा पर्यावरणीय नियमों की अवहेलना करने पर इकाई पर पर्यावरणीय क्षतिपूर्ति अधिरोपित की जा सकती है तथा जल (प्रदूषण नियंत्रण एवं निवारण) अधिनियम, 1974 की धारा 33A एवं वायु (प्रदूषण नियंत्रण एवं निवारण) अधिनियम, 1981 की धारा 31A के तहत प्रदत्त शक्तियों का प्रयोग करते हुए बन्दी आदेश निर्गत किया जा सकता है।



अतः उपरोक्त के आलोक में जल (प्रदुषण नियंत्रण एवं निवारण) अधिनियम, 1974 की धारा 25/26 एवं वायु (प्रदुषण नियंत्रण एवं निवारण) अधिनियम, 1981 की धारा 21 (4) के तहत प्रदत्त शक्तियों के अधीन आपको कारण पृच्छा का अवसर दिनांक 11.05.2026 को 11:30 बजे पूर्वाह्न को दिया जाता है। आपको निर्देशित किया जाता है कि निर्धारित तिथि में सदस्य सचिव, झारखण्ड राज्य प्रदुषण नियंत्रण पर्वद रांची के मुख्यालय स्थित कार्यालय कक्ष में उपस्थित होकर अपना पक्ष रखें और कारण बताएं की क्यों ना आपके इकाई के विरुद्ध पर्यावरणीय क्षतिपूर्ति अधिरोपित करने तथा बंदी आदेश निर्गत करने की कार्रवाई की जाए अन्यथा एकपक्षीय निर्णय ली जा सकती है।

इसमें सक्षम प्राधिकार का आदेश निहित है।

Ashutosh
(आशुतोष)

पर्यावरण अभियन्ता-सह-
प्रभागीय प्रमुख, हजारीबाग

